

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE :: NELLORE
SPSR Nellore District
Present: Dr. C.Yamini
Principal District Judge, Nellore

Sub: PUBLIC SERVICES – APJMSS – Certain transfers and postings, deputations and cancellation of deputations among the staff members in the cadres of Stenographers and Typists – Orders – Issued – Regarding.

- Ref: 1. Hon'ble High Court's circular in R.O.C. No.1576/2019-C-3., dated 02.01.2021.
2. Hon'ble High Court's letter in R.O.C. No.1576/2020-C-3., dated 06.02.2021.
3. This Court's Letter dated 21.05.2021 addressed to the Registrar General in Dis No.1993, dated 21.05.2021.
4. Hon'ble High Court's letter in R.O.C. No.689/2021-C-3., dated 15.06.2021.

The undersigned is pleased to pass the following

ORDER

R.C.A. No.59/2021, Dated 30.6.2021

STENOGRAPHER GRADE-I

1. Sri V.V.Subrahmanyam, Stenographer Grade-I, Principal District Court, Nellore is transferred and posted as Stenographer Grade-I, Special Court for speedy trial of offences under the protection of children from sexual offences Act, 2012 (POCSO Act), Nellore – vice – Sri J.S.Kiran Kumar, Stenographer Grade-I – Transferred.

On joining the individual is hereby deputed to work in Senior Civil Judge's Court, Kovur until further orders.

2. Sri J.S.Kiran Kumar, Stenographer Grade-I, Special Court for speedy trial of offences under the protection of children from sexual offences Act, 2012 (POCSO Act), Nellore is transferred and posted as Stenographer Grade-I, VI Additional District Court, Nellore in the existing vacancy.
3. Smt M.Sreelakshmi, Stenographer Grade-I, VII Additional District Court, Gudur is hereby deputed to work in III Additional Junior Civil Judge's Court, Nellore for 2nd 15 days in a month until further orders by cancelling her earlier deputation to work in Principal Junior Civil Judge's Court, Nellore for 2nd 15 days in a month.

STENOGRAPHER GRADE-II

1. Smt S.Gireesha, Stenographer Grade-II, I Additional Senior Civil Judge's Court, Nellore is transferred and posted as Stenographer Grade-II, Senior Civil Judge's Court, Kovur - vice - Sri M.Sreekrishna Murthy, Stenographer Grade-II - Transferred.

On joining, the individual is hereby deputed to work in Principal Junior Civil Judge's Court, Sullurpet for 1st 15 days in a month **and** Additional Judicial Magistrate of I Class Court, Sullurpet for 2nd 15 days in a month until further orders.

2. Sri M.Sreekrishna Murthy, Stenographer Grade-II, Senior Civil Judge's Court, Kovur is transferred and posted as Stenographer Grade-II, I Additional Senior Civil Judge's Court, Nellore by cancelling his earlier deputation to work in Senior Civil Judge's Court, Kavali and for 1 day in a week in Special Magistrate Court, Kavali - vice - Smt S.Gireesha, Stenographer Grade-II - Transferred.

On joining the individual is hereby deputed to work in Principal District Court, Nellore until further orders.

STENOGRAPHER GRADE-III

1. Smt M.P.N.Anuradha Lakshmi, Stenographer Grade-III, Principal Junior Civil Judge's Court, Kavali is transferred and posted as Stenographer Grade-III, Additional Judicial Magistrate of I Class Court, Gudur in the existing vacancy.

On joining the individual is hereby deputed to work in Senior Civil Judge's Court, Gudur, until further orders.

2. Smt K.Mahitha, Stenographer Grade-III, III Additional Junior Civil Judge's Court, Nellore is transferred and posted as Stenographer Grade-III, Principal Junior Civil Judge's Court, Kovur by cancelling her earlier deputation to work in Judicial Magistrate of I Class for Special Mobile Court, Nellore for 15 days in a month - vice - Smt P.Dhanamma, Stenographer Grade-III - Transferred.

On joining the individual is hereby deputed to work in Additional Judicial Magistrate of I Class Court, Kovur for 15 days in a month until further orders.

3. Smt P.Dhanamma, Stenographer Grade-III, Principal Junior Civil Judge's Court, Kovur and working on deputation in Additional Judicial Magistrate of I Class Court, Kovur for 15 days in a month is transferred and posted as Stenographer Grade-III, II Additional Judicial Magistrate of I Class Court, Nellore by cancelling her earlier deputation - vice - Sri A.Ramakrishna, Stenographer Grade-III - Transferred.
4. Sri A.Ramakrishna, Stenographer Grade-III, II Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Stenographer Grade-III, Principal Junior Civil Judge's Court, Kavali - vice - Smt M.P.N.Anuradha Lakshmi, Stenographer Grade-III - Transferred.

On joining the individual is hereby deputed to work in Senior Civil Judge's Court, Kavali **and** for 1 day in a week in Special Magistrate Court, Kavali until further orders.

TYPISTS

1. Sri M.Mallikarjuna, Typist, Junior Civil Judge's Court, Venkatagiri is transferred and posted as Typist, I Additional District Court, Nellore - vice - Smt R.Prasuna, Typist - Transferred.
2. Smt R.Prasuna, Typist, I Additional District Court, Nellore is transferred and posted as Typist, Additional Judicial Magistrate of I Class Court, Gudur by cancelling her earlier deputation to work in I Additional Junior Civil Judge's Court, Nellore - vice - Smt A.Sandhya Rani, Typist - Transferred.
3. Smt A.Sandhya Rani, Typist, Additional Judicial Magistrate of I Class Court, Gudur is transferred and posted as Typist, II Additional Judicial Magistrate of I Class Court, Nellore - vice - Sri A.G.Prasad Kumar, Typist - Transferred.

4. Sri A.G.Prasad Kumar, Typist, II Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Typist, VII Additional District Court, Gudur in the existing vacancy by cancelling his earlier deputation to work in Principal Junior Civil Judge's Court, Nellore.

5. Sri K.Chandra Sekhar, Typist, Principal District Court, Nellore is transferred and posted as Typist, Additional Judicial Magistrate of I Class Court, Kovur by cancelling his earlier deputation to work in I Additional District Court, Nellore – vice – Smt B.Sudha, Typist – Transferred.

6. Smt B.Sudha, Typist, Additional Judicial Magistrate of I Class Court, Kovur is transferred and posted as Typist, Senior Civil Judge's Court, Gudur in the existing vacancy.

On joining, the individual is hereby deputed to work in Principal Junior Civil Judge's Court, Nellore until further orders.

7. Sri K.Munivenkateswarlu, Typist, Junior Civil Judge's Court, Udayagiri is transferred and posted as Typist, Junior Civil Judge's Court, Venkatagiri – vice – Sri M.Mallikarjuna, Typist – Transferred.

8. Sri S.Seenaiah, Typist, Junior Civil Judge's Court, Atmakur is transferred and posted as Typist, Senior Civil Judge's Court, Kavali in the existing vacancy by cancelling his earlier deputation to work in III Additional Junior Civil Judge's Court, Nellore.

On joining, the individual is hereby deputed to work in Principal Junior Civil Judge's Court, Kavali until further orders.

9. Sri B.Dinesh Kumar, Typist, IV Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Typist, Additional Judicial Magistrate of I Class Court, Sullurpet in the existing vacancy by cancelling his earlier deputation to work in III Additional District Court, Nellore.

10. Sri A.Suneel, Typist (contract basis), Special Magistrate Court, Venkatagiri is hereby deputed to work in III Additional Junior Civil Judge's Court, Nellore until further orders by cancelling his earlier deputation to work in Principal Junior Civil Judge's Court, Kavali.

Note: -

1. Since there is only one Stenographer Grade-I post available at VII Additional District Court, Gudur and Smt M.Sree Lakshmi, Stenographer Grade-I has not completed 3 years at VII Additional District Court, Gudur and remaining Stenographer Grade-I posts are available at Nellore, the individuals at Sl.No.1 and 2 are posted at Nellore only.
2. The Judicial Officers concerned are requested to relieve the individuals after 10.7.2021, and direct the individuals to join duty in their new posts on or before 21.7.2021.
3. The individuals are directed to complete their pending work and shall hand over detailed charge to their successors.
4. Any request for change of postings will not be entertained and such effort will be viewed seriously.
5. The officers concerned are requested to relieve the individuals, invariably, without any request.
6. The individuals are strictly instructed to follow Standard Operating Procedure [SOP] for Covid-19 guidelines while joining and relieving in their respective stations.
7. The orders are placed in the Web Site of the Principal District Court, Nellore <https://districts.ecourts.gov.in/nellore> and the concerned Presiding Officers are requested to download the said proceedings and the copy downloaded from the Web Site is valid for taking further action.


Principal District Judge,
Nellore. *MCB*

To
The individuals concerned through their respective Presiding Officers.

Copy to—

1. The Judicial officers concerned.
2. The Superintendent, Accounts Branch, Principal District Court, Nellore.
3. The System Officer, Principal District Court, Nellore with a direction to place the orders in the District Court website.
4. The file/-

Dis No. 2424/2021

Dated 30.6.2021